

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 277 1199 3 (in OA No. 122/81)
G.M. S. Rawat & Ors. Versus U.O. 2 Ors.

Date of Order

Orders

This is an M.P. (in OA, No. 122/81) for early hearing of the OA. It is in order.

So / CD
17/5

2
17/5

Mr. R. N. Mathur, Counsel for the Petitioner.

Register & Put up in Court for admission on 26/5/83

REGISTRAR
C.A.T., JAIPUR

26.5.93

Mr. R.N. Mathur - Counsel for the applicant

The M.P. is for early hearing of OA no. 122/81, which has been fixed for hearing on 7-9-83. In the circumstances, this M.P. is accepted. The date in the OA for hearing is postponed to 14-7-93. The M.P. stands disposed of accordingly.

G. Krishna
Gopal Krishna
Member (Judicial)

A. P. Sharma
Administrative Member

Copy sent to the app. and on 14-6-93
4019 to 4020
Date